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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 70/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Waterwell Container Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Ravi Kapoor	PCS		Ravi Kapoor
2.				

**ORDER**

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Learned PCS Mr. Ravi Kapoor filed Memorandum of Appearance for Petitioner.

Awaited record from Hon'ble High Court of Madhya Pradesh.

List the matter on 16.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.